

In the Court of HHJ Shri.R.M. Sadrani, Court 10, Addl.Sessions Judge

Criminal Cause List Dated 04.07.2020

BOARD OF C.R. No. 10

Sr. No.	Case No. Parties	Parties Name	Stage
1.	B.A.1535/2020	Tapapn Hari Das @ Tapan Mahishwar Vs. Bandra Pol.Stn.	Say &Hearing
2.	B.A.in S.C 192/2020	Mahim Pol Stn. V/S Shankar Viraswami Arjund	Say & Hearing
3.	B.A.Ex.100 in S.C.1/17	Mohd.Muzaffar Mistry @ Sohil Vs. Sewree pol.Stn.	Say &Hearing
4.	B.A.155/2020	Sameer Ajit Bose Vs. Bandra Pol.Stn.	Hearing
5.	B.A.882/2020	Ruben Lobo Vs. Bandra Pol.Stn.	Hearing
6.	A. B.A.558/2020	Ravi Atmaram Todankar Vs/ Bandra Pol.Stn.	Hearing
7.	A.B.A.559/2020	Prashant Indra Narayan Mishra & anr. Vs. Bandra Pol.Stn.	Hearing
8.	A.B.A.560/2020	Deepak Indra Narayan Mishra Vs. Bandra Pol.Stn.	Say & Hearing
9.	B.A.883/2020 `	Wendell Remedios Vs. Bandra Pol.Stn.	Say & Hearing
10.	B.A.888/2020	Sanoj Kumar @ Suraj Haridev Sahu Vs. Khar Pol.Stn.	Hearing11.
11.	A.B.A.441/2020	Hansa Vijay Jessani Vs. Santacruz Pol.Stn.	Say & Hearing
12.	S.C.980/15 (H.C.T.B.)	DCB – CID Vs. Dinesh @ Sunny Ramesh Chuhan @ Tilbahadur Purnabahadur Bishit and another.	
13.	B.A. 1545/20	Imran Salim Shaikh V/s State-Bandra	Say and Hrg.
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